3. On 24th January 1956, the Forward Markets Commission notified the Chairman of the E.I.C.A. that in the interest of trade and the public interest and the larger interest of the economy of India, hedge contracts for both February 1956 delivery and May 1956 delivery and all "on call" contracts in so far as cotton was uncalled thereunder and in so far as the price had not been fixed thereunder outstanding at the close of business on the 24th January 1956, be closed out with effect from 25th January 1956 at Rs. 700 per candy for the February 1956 contract and Rs. 686-8-0 per candy for the May 1956 contract.

## श्री मोहम्मद ग्रली जिन्ना का भवन १७४ श्री नवाब सिंह चौहान : क्या पुनवास मंत्री यह बताने की कृपा करेंगे किः

- (क) क्या स्वर्गीय श्री मोहम्मद श्रली जिन्ना का बम्बई स्थित भवन किराये पर उठा दिया गया है; श्रीर
- (ख) यदि हां तो कितने किराये पर श्रौर किराये मे अब तक कितनी राशि प्राप्त हुई है ?

†[Building belonging to Shri Mohammed Ali Jinnah

174. Shri NAWAB SINGH CHAU-HAN: Will the Minister for Rehabilitation be pleased to state:

- (a) whether the house of late Shri Mohammed Ali Jinnah situated at Bombay has been let out on rental basis; and
- (b) if so, at what rate and the amount collected so far as rent?]

## पुनर्वांस मंत्री (श्री मेहर चन्द खन्ना):

(क) जीहां।

(ख) ३,००० रुपये महीना । इस समय तक २,६०,१८० रुपये की रकम किराये के रूप में वसूल हो चुकी है।

†[THE MINISTER FOR REHABILI-TATION (SHRI MEHR CHAND KHANNA): (a) Yes.

- (b) At the rate of Rs. 3000 p.m. Assum of Rs. 2,60,180 has so far been collected as rent.]
  - 175. [Postponed to 6th March 1956.]

REDUCTION IN PRICE OF AMMONIUM SULPHATE

176. MOULANA M. FARUQI: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Development Council for Heavy Chemicals (Acids and Fertilizers) made any suggestion for bringing down the price of ammonium sulphate required by chemical industries to the same level as that for agricultural use;
- (b) if so, what are the details of the suggestion; and
- (c) whether the same is being or has been implemented?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNA-MACHARI): (a) and (b). Yes, Sir. The Development Council suggested that ammonium sulphate should be available to the chemical industry as well as for agricultural purposes at the same price.

(c) Since May, 1954, a uniform price has been fixed for ammonium sulphate for both the purposes.

IRRIGATION AND POWER PROJECT PROPOSALS SUBMITTED BY STATES

177. MOULANA M. FARUQI: Will the Minister for Irrigation and Power be pleased to state:

- (a) whether a questionnaire with regard to major irrigation and power projects was circulated by the Planning Commission to the various States; and
- (b) if so, whether any replies have single been received from all the States?

THE DEPUTY MINISTER FOR IRRI-GATION AND POWER (SHRI J. S. L. HATHI): (a) and (b). Yes, Sir. Early in 1954, the Planning Commission forwarded a questionnaire to the

Governments seeking brief details in respect of all irrigation and power projects which the latter proposed for inclusion in the second Five Year Plan. The information called for therein was intended to enable the Advisory Committee for Irrigation and Power Projects and the Planning Commission to get a general view of the scope and magnitude of irrigation and power development in the second Five Year Plan. The State Governments were requested to follow this up with detailed project reports in respect of each scheme for final consideration. Between July and October 1955 the Planning Commission held discussions with the State Governments wherein the proposals submitted by the State Governments were considered and the overall irrigation and power requirements of each State, the available resources and other relevant factors gone into to enable them to take decisions in respect of the schemes to be included in the second Five Year Plan.

## EMPLOYMENT OF DISPLACED PERSONS IN GOVERNMENT UNDERTAKINGS

178. MOULANA M. FARUQI: Will the Minister for REHABILITATION be pleased to state:

- (a) whether the possibilities of finding employment for displaced persons in Government undertakings like Chittaranjan Locomotive Works, Sindri Fertilizers etc., were explored by Government; and
  - (b) if so, with what results?

THE MINISTER FOR REHABILITATION (SHRI MEHR CHAND KHANNA): (a) Yes.

(b) A statement is laid on the Table of the Sabha.

## STATEMENT

Imployment of Displaced Persons in in State-owned Undertakings.

1. Damodar Valley Corporation.—
i) 80 per cent. of the Bengalee mployees of the Damodar Valley orporation ire from East Pakistan.

- (ii) Since the D.V.C. have reached saturation point in regard to training of personnel for skilled and semi-skilled labour, they see no scope for further employment of trained personnel.
- 2. National Instrument Factory.—According to the decision of the Government of India, the displaced persons are given special treatment in the matter of employment in that factory. But according to the recent instructions of the Home Ministry, a certain percentage of posts is reserved for Scheduled Castes and Scheduled Tribes people, and it is very doubtful if it will be possible for the factory to continue to offer to the displaced persons the same special treatment.
- 3. Hindustan Cable Factory.—All recruitment is done from amongst the displaced persons from East Pakistan who have had the requisite training. There is, however, some scope for recruitment of some more displaced persons when the Armoury machine starts working double shift sometime in December, 1956. They have promised to intimate to this Ministry 2 to 3 months in advance when they would start working on double shift.
- 4. Sindri Fertiliser Factory.—Secretary, Ministry of Rehabilitation had sent in September, 1955 to Shri Nilakantam, Managing Director, a list of displaced persons undergoing training in technical trades in the various regions, 1,500 of whom might be available for absorption in the industry after July, 1956. He enquired from the Managing Director about the type of workers that could be absorbed in the Factory. An interim reply stating that the matter is still under examination had been received last month (December 1955).
- 5. Chittaranjan Locomotive.—Thirty-six displaced passed-out trainees out of 431 (as on the Live Register of Employment Exchange in West Bengal on 31st March 1955) have been tradetested; but very few have been enlisted for absorption in future vacancies in the Loco. works.